

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 2549 of 1998

New Delhi, this the 30th day of June, 1999

HON'BLE SHRI N. SAHU, MEMBER(A)

Amarnath Singh son of Shri S.B. Singh,  
aged about 58 years, working as  
Senior Goods Guard, in the office of  
Chief Yard Master, Central Railway,  
Satna, Madhya Pradesh.

-APPLICANT

(By Advocate: Shri K.L. Bhandula)

Versus

1. Union of India  
through Secretary, Railway,  
Railway Board, New Delhi.
2. Divisional Railway Manager (Personnel)  
Central Railway, Jabalpur, MP.
3. Chief Yard Master,  
Central Railway, Satna, MP.

-RESPONDENTS

(By Advocate: Shri Rajeev Sharma)

O R D E R (ORAL)

By Hon'ble Shri N. Sahu, Member(A)

Learned counsel for the applicant seeks  
permission to withdraw the O.A. Permission granted. The  
O.A. is dismissed treating it as withdrawn.

*Kanashankar*  
( N. SAHU )  
MEMBER(A)

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